

**Shri Anil K. Chanda:** They have not passed any examination. So, I cannot say that they are technically qualified. Shri C. D. Deshmukh is a member of the Committee; Kunti Batra is a Member; Shri Randawa of the I.C.A.R. is a member of the Committee.

**Shri Dasappa:** One simple question: whether there is anybody who is qualified.

**Mr. Speaker:** This is too small a question.

**The Minister of Works, Housing and Supply (Shri K. C. Reddy):** The answer is, yes.

**Mr. Speaker:** Four questions have been allowed. Next question.

#### Indians in New Zealand

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\*1542. **Shrimati Ila Palchoudhuri:**  
**{ Shri N. R. Munisamy:**

Will the **Prime Minister** be pleased to state:

(a) the number of Indians residing in New Zealand;

(b) whether it is a fact that the Government of New Zealand had decided to permit 100 Indians to migrate into country this year and a similar quota next year;

(c) whether this permit to migrants is mutual and under what terms and conditions;

(d) whether the existing Indians now residing in New Zealand are subjected to colour prejudice;

(e) whether Indians there maintain the standard of living expected of them in that country; and

(f) whether facilities to the migrants for acquisition of citizenship in New Zealand will be afforded after a couple of years?

**The Deputy Minister of External Affairs (Shrimati Lakshmi Menon):**

(a) 1800

(b) and (c). The Government of India have no information.

(d) There is no discrimination against Indians in New Zealand.

(e) Yes.

(f) Does not arise in view of answer given to parts (b) and (c) above.

**Shrimati Ila Palchoudhuri:** May I know, with 100 migrants that New Zealand may allow, if there is any special kind of people who will sponsor trades in New Zealand to these migrants?

**Shrimati Lakshmi Menon:** I have already said that there is no question of 100 people being allowed because the Government of India have no information about any proposal for 100 Indians to migrate to New Zealand.

**Seth Govind Das:** Is it fact that in New Zealand and in its neighbouring country Australia, the density of population is only 4 to 6 per square mile while in India it is more than 300. In these circumstances, when all these countries are in the Commonwealth, is any effort being made to negotiate so that our greater population may go and settle in New Zealand and in Australia?

**The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru):** The hon. Member's information in the first part of the question is correct. As for any efforts being made to create different balances, we are not aware of any such efforts.

**Seth Govind Das:** I wanted to know, when all these countries are in the Commonwealth, whether any negotiation is possible for our greater population to go there and settle in those countries.

**Shri Jawaharlal Nehru:** This has nothing to do with the Commonwealth. They are independent countries that deal with each other. The fact of being in the Commonwealth or not being in the Commonwealth has no

relevance to this question. We may deal with each other on any question or not according to circumstances.

**Shri Jaipal Singh:** May I know why the hon. Member from Jubbulpore who did go to New Zealand, did not remain there?

**Mr. Speaker:** Next question.

**श्री भक्त बर्षान :** अभी हाल में न्यूजीलैंड के प्रधान मंत्री भारत आए थे। क्या उनके साथ वहां रहने वाले भारतीयों की समस्याओं के सम्बन्ध में परामर्श हुआ और क्या उन्होंने आश्वासन दिया है कि उनकी हालत दुस्त की जायगी ?

**श्री जवाहरलाल नेहरू :** किस बात का आश्वासन ?

**श्री भक्त बर्षान :** क्या उन्होंने न्यूजीलैंड में रहने वाले भारतीयों की स्थिति में सुधार करने के सम्बन्ध में कोई आशा दिलाई है ?

**श्री जवाहरलाल नेहरू :** भारतीयों की स्थिति वहां बहुत अच्छी है। आश्वासन किस बात का दिलायें वह ?

**Mr. Speaker:** He has already said that they are maintaining high standards.

#### Industrial Training in Delhi

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\*1544. { **Shrimati Ila Palchoudhuri:**  
**Shri S. M. Banerjee:**  
**Shri Tangamani:**  
**Shri Prabhat Kar:**

Will the Minister of Labour and Employment be pleased to state:

(a) whether it is a fact that a scheme for enlarging the scope for industrial training in Delhi has been finalised by the Government of India; and

(b) if so, the details thereof?

**The Parliamentary Secretary to the Minister of Labour and Employment and Planning (Shri L. N. Mishra):**

(a) Yes,

(b) Under the scheme for the expansion of facilities for industrial training under the Second Five Year Plan, sanction has been issued for an additional 192 seats at the Industrial Training Institute, Pusa, New Delhi. Proposal for twentyfour more seats to be provided in Delhi is being awaited from the Delhi Administration.

In addition, sanction has also been accorded for the introduction of 100 seats for the training of Industrial Workers in Evening Classes in Delhi.

**Shrimati Ila Palchoudhuri:** When will the work of re-organising the six work-cum-training centres taken over from the Rehabilitation Ministry, be completed?

**Shri L. N. Mishra:** We have recently taken them over from the Rehabilitation Ministry.

**Mr. Speaker:** The Questions are all over.

There are five minutes more. Members who are absent: I will call them again. **Shri Nardeo Snatak,** **Shri Tangamani,** **Shri Ajit Singh Sarhadi,** **Shri T. B. Vittal Rao,** **Shri Halder,** **Shri Nagi Reddy,** **Shri N. R. Munisamy,** **Shri S. M. Banerjee.**

**Shri Panigrahi:** Can we have an answer, Sir?

**Mr. Speaker:** No. Hon. Members are not present. It becomes a premium on their absence.

**Shri Ranga:** 1534, Sir.

**Mr. Speaker:** No.

**Shri N. G. Goray** rose—

**Mr. Speaker:** I won't allow any question which stands in the name of any other hon. Member because, whether they are present or absent here, they get an opportunity to have their question answered on the floor of the House. They have not cared to authorise another Member to put the question on their behalf. I have given this indulgence too often. Hereafter I won't give it. Now, the